

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-208
(IB)-776(ND)2019

IN THE MATTER OF:

M/s. Vidyut Insulations Pvt. Ltd.

....**Applicant**

Vs.

M/s Bindal & Bindal Batteries Pvt. Ltd.

....**Respondent**

SECTION

Under Section 9 of IBC, 2016

Order delivered on 21.08.2019

CORAM:

**MS. INA MALHOTRA,
HONBLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HONBLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

None is present on behalf of Operational Creditor. In the interest of justice, matter is adjourned to 23.09.2019.

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**(SUMITA PURKAYASTHA)
MEMBER (T)**

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**(INA MALHOTRA)
MEMBER (J)**

SLM